NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRIYAMBAK

2. P. VENKATA VARADAN

- 3 Maki Shore Counsel bor

- Prithvirg Pandian R, RD

ORDER Rb

Counsel for petitioners present. Counsel for R1, R2 & R6 present and made submissions. Counsel for petitioners prayed for time to give short reply. Time is adjourned at request for filing reply and also written submissions by both the counsels. Put up on 13.02.2018.

- 84-(S VIJAYARAGHAVAN) Member (Technical)

-89-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc